

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

14. C.P. (IB)/661(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.07.2024**

Name of the Party: Meta Arch Private Limited
 Vs
 Apus Realities Private Limited

Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Prakhar Tandon, Ld. Counsel for the Operational Creditor present through physical mode. Mr. Akshay Shetty, Ld. Counsel for the Corporate Debtor present through physical mode.
2. At the request of Operational Creditor, the matter is adjourned to **21.08.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)